GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 823 ANSWERED ON MONDAY, DECEMBER 12, 2022/ AGRAHAYANA 21, 1944 (SAKA)

CORPORATE SOCIAL RESPONSIBILITY (CSR) FUNDS IN BIHAR

QUESTION

823. SHRI CHANDESHWAR PRASAD:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details of the Public Sector Undertakings (PSUs) contributing under their Corporate Social Responsibility (CSR) in Bihar especially in Jahanabad, Arwal and Gaya regions during the last three years; and
- (b) the details of the funds spent by these PSUs under CSR during the said period?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

[RAO INDERJIT SINGH]

(a) & (b): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry are available in public domain and can be accessed at www.csr.gov.in. On the basis of annual filings made by companies in the MCA21 registry, the CSR spent by Public Sector Undertakings (PSUs) in the State of Bihar during the last three financial years (FY) 2018-19, 2019-20 and 2020-21 respectively is as follows:

State	FY 2018-19		FY 2019-20		FY 2020-21	
Bihar	No. of PSUs	CSR Spent (INR Cr.)	No. of PSUs	CSR Spent (INR Cr.)	No. of PSUs	CSR Spent (INR Cr.)
	18	32.24	9	8.56	14	7.51

(Data upto 30.09.2022) [Source: National CSR Data Portal]

The district-wise CSR spent by PSUs in the State of Bihar during last three FYs 2018-19, 2019-20 and 2020-21 respectively is at Annexure. As per filings, no CSR spending has been made by PSUs in Jahanabad and Arwal regions during the last three years. Further, the companies are required to file the CSR details for the FY 2021-22 on or before 31.03.2023.

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Annexure

	District wise CSR spent by PSUs in Bihar(Amount in Crore)							
S. No.	District	FY 2018-19	FY 2019-20	FY 2020-21				
1	Aurangabad	0.01	-	1.40				
2	Begusarai	3.15	3.50	3.20				
3	Bhagalpur	0.00	0.01	-				
4	Bhojpur	0.41	-	0.63				
5	Darbhanga	0.03	-	-				
6	East Champaran	1.13	-	0.05				
7	Gaya	0.82	1.47	0.83				
8	Katihar	-	-	0.21				
9	Kishanganj	-	-	0.13				
10	Madhubani	0.37	-	0.01				
11	Muzaffarpur	-	0.05	0.51				
12	Nalanda	0.81	0.33	0.03				
13	Nawada	-	2.01	-				
14	Patna	11.56	0.73	0.27				
15	Purnia	-	-	0.14				
16	Rohtas	0.00	-	-				
17	Samastipur	0.15	-	-				
18	Sitamarhi	0.03	-	0.00				
19	Vaishali	-	0.10	0.00				
20	NEC/ Not mentioned*	13.77	0.35	0.10				
Grand Total		32.24	8.56	7.51				

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 823 FOR 12.12.2022

(Data upto 30.09.2022) [Source: National CSR Data Portal]

* Companies either did not specify the names of District or indicated more than one District where projects were undertaken.
